

ITEM NO.10

COURT NO.9

SECTION

XVIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 618 OF 2003

RANI

Petitioner

(s)

VERSUS

NARESH CHOKHANI

Respondent

(s)

(With appln(s) for stay,c/delay in filing counter affidavit,correction
of typographical error)

(For final disposal)

WITH T.P.(CRL) NO. 289 of 2003

(With appln(s) for exemption from filing O.T.,stay,c/delay in filing
counter affidavit)

(For final disposal)

T.P.(C) NO. 682 of 2003

(With appln(s) for stay)

(For final disposal)

notice. However, in the facts and circumstances of the case, let

the matters be placed for hearing on 25th November, 2005.

(SUKHBIR PAUL KAUR)

COURT MASTER

(VIJAY DHAWAN)

COURT MASTER